

### Infrastructural Facilities to Courts

\*153. SHRI MOHAN RAWALE :

SHRI MULLAPPALLY RAMACHANDRAN :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the details of proposals and financial requirement received from various State Governments under the Centrally sponsored scheme for developing infrastructural facilities of capital nature for Judiciary, State-wise;

(b) the total amount released and spent by each State during each of the last three years, State-wise; and

(c) the details of the time bound programme to release the remaining amount?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (c). A Centrally Sponsored Scheme

relating to infrastructural facilities for the Judiciary was introduced in 1993-94. The scheme has to be implemented by the State Govts. in consultation with their respective High Courts. The Planning Commission, at the time of annual plan discussions, earmarks a given amount for the scheme every year. Hence, it is not possible to give in a time-bound programme, the amount that will be released under the scheme in subsequent years. The scheme as approved by the Planning Commission covers the 8th Five Year Plan. The amount received from the Planning Commission is allocated to the different States/UTs on the basis of the criterion laid down for this purpose by the Planning Commission which constitutes the ceiling for the allocation of Central Funds to a particular State. One of the main criteria of the scheme is that the State Govt. must come forward with a matching share to the amount allocated by the Central Government. The details of the amount released under the scheme during 1993-94, 1994-95 and the amount spent by the State Govt. are given in the enclosed Statement. During the current financial year 1996-97, an amount of Rs. 49.41 crores has been provided for this scheme.

## STATEMENT

Amount released to State Governments/UT Administrations under the Centrally sponsored scheme and amount utilised by them (Rs. in lakhs)

S.No.	Name of the State	Amount required to be spent by State Govt.										Total amount spent by the States/UTs till 3/96			
		1993-94	1994-95	1995-96	Total	6	7	8	9	10	11	1993-94	1994-95	1995-96	
1.	Andhra Pradesh	221.20	439.98	369.40	1030.58	2061.16	45.88	144.61	83.71	274.20	(till 7/95)	19.90	Awaited	58.00	(till 3/95)
2.	Arunachal Pradesh	20.00	14.00	34.00	68.00	136.00	-	19.90	Awaited	58.00	(till 11/95)				
3.	Assam	79.80	156.89	153.52	390.21	780.42	(break-up not available)								
4.	Bihar	174.90	147.00	334.79	656.69	1313.38	156.53	165.91	Awaited	322.44					
5.	Goa	20.00	34.00	34.00	88.00	176.00	-	47.94	Awaited	47.94	(till 3/95)				
6.	Gujarat	100.80	197.45	193.28	491.53	983.06	431.73	575.20	Awaited	1006.93	(till 3/95)				
7.	Haryana	47.90	94.14	92.21	234.25	468.50	63.67	112.06	80.20	255.93					
8.	Himachal Pradesh	20.00	34.00	71.50	125.50	251.00	-	97.63	31.38	129.01	(till 9/95)				
9.	Jammu & Kashmir	20.00	34.00	71.50	125.50	251.00	130.00 Awaited (including 93-94)		130.00	130.00	(till 3/95)				
10.	Karnataka	146.70	286.72	304.23	737.65	1475.30	-	519.13	648.57	1167.13					
11.	Kerala	94.90	140.00	186.98	421.88	843.76	72.33	165.10	Awaited	237.85	(till 3/95)				
12.	Madhya Pradesh	179.90	351.67	344.24	875.98	1751.96	243.20	322.34	740.90	1306.44					
13.	Maharashtra	193.80	377.35	369.41	940.56	1881.12	870.76	1879.96	1877.93	4628.65					
14.	Mizoram	20.00	34.00	34.00	88.00	176.00	35.17 Awaited (including 93-94)		35.17	35.17	(till 3/95)				
15.	Manipur	20.00	34.00	34.00	88.00	176.00	18.99	45.88	Awaited	64.87	(till 3/95)				
16.	Meghalaya	20.00	17.00	Nil	37.00	74.00	Nil	Nil	Nil	Nil					
17.	Nagaland	20.00	17.00	71.50	108.50	217.00	-	-	133.27	133.27	(till 10/95)				
18.	Orissa	114.80	224.30	219.50	558.60	1117.20	-	172.62	941.56	1114.18					
19.	Punjab	50.90	100.87	98.74	250.51	501.02	93.32	246.12	205.01	544.45					
20.	Rajasthan	138.70	270.90	265.32	674.92	1349.84	520.89 1742.82 (including 93-94)		2263.71						
21.	Sikkim	20.00	Nil	71.50	91.50	183.00	-	40.02	Awaited	40.02	(till 3/95)				
22.	Tamil Nadu	193.60	379.45	371.51	944.56	1889.12	505.19 810.19 (including 93-94)		1315.38						

1	2	3	4	5	6	7	8	9	10	11
23.	Tripura	20.00	34.00	34.00	88.00	176.00		102.71 (including 93-94)	Awaited	102.71 (till 3/95)
24.	West Bengal	288.60	243.00	Nil	531.60	1063.20	-	63.01	381.19	444.20
25.	Uttar Pradesh	430.50	841.28	892.87	2164.65	4329.30	863.49	1682.56	1723.48	4269.51
UNION TERRITORIES										
1.	A & N Islands	15.00	25.00	25.00	65.00	65.00	-	-	14.59	14.59
2.	Chandigarh	15.00	25.00	125.00	165.00	165.00	-	(includes 94-95)	62.11	62.11
3.	Delhi	200.00	335.00	333.00	868.00	868.00	647.48	378.44	277.29	1303.21
4.	Daman & Diu	15.00	14.00	8.00	37.00	37.00	-	-	5.00	5.00
5.	Dadra & Nagar Haveli	15.00	7.00	8.00	30.00	30.00	-	-	17.69	17.69
6.	Lakshdweep	15.00	7.00	15.00	37.00	37.00	-	-	6.48	6.48
7.	Pondicherry	20.00	34.00	34.00	88.00	88.00	-	9.52	27.48	37.00